

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

WP No. 10497 of 2022

(HINDU FRONT FOR JUSTICE (REGD. TRUST NO. 976) THROUGH ITS PRESIDENT MS. RANJANA AGNIHOTRI AND OTHERS Vs UNION OF INDIA MINISTRY OF CULTURE AND OTHERS)

WP/6514/2013, WP/28334/2019, WP/10484/2022, WA/559/2026, WP/8986/2026

Dated : 12-05-2026

Shri Vishnu Shankar Jain - Advocate (through V.C.) with Shri Vinay Joshi, Ms. Varsha Parashar, Shri Harishankar Jain, Shri Parth Yadav, Shri Saurabh Singh, Ms. Mani Munjal Yadav, Shri Utkarsh Dubey and Shri Devendra Nagar, Shri Vagish Parashar, Shri Rohit Shukla, Ms. Shalini Joshi, Ms. Shivangee Parmar, Shri Satyanarayan Dubey, Ms. Priyanka Sharma, Shri Bhuvnesh Gupta, Shri Lalit Namdev, Shri Pradhumna Malpani, Shri Arpit Singh Parihar, Shri Rajesh Joshi and Ms. Pooja Verma - Advocates appeared for the petitioner in WP No.10497/2022.

Shri. A.K. Chitale - Sr. Advocate with Shri Kartik Chitale - Advocate for the petitioner in WP No.6514/2013.

Shri Noor Ahmed Sheikh, Shri Zishan Khan, Shri Tausif Warsi and Shri Arshad Mansuri - Advocates for the respondent No.8 in WP No.10497/2022.

Shri Noor Ahmed Sheikh, Shri Zishan Khan, Shri Tausif Warsi and Shri Arshad Mansuri - Advocates for the respondent No.8 in WP No.10484/2022 and for the petitioner in WP No.28334/2019.

Shri Mohd. Ikram Ansari - Advocate for respondent No.8 in WP No.10484/2022 & WP No.10497/2022.

Shri Sunil Kumar Jain - Addl. Solicitor General, Shri. Aviral Vikas Khare, Shri Rishi Bhargava, Ms. Ayushi Agrawal, Ms. Nandini Sharma, Shri

Kushagra Jain, Ms.Bhoomika Mev, Shri Sachin Patel, Ms. Jyoti Sencha and Ms. Ayushi Agrawal - Advocates for respondents Nos. 1 to 4 & 6 in WP No.10484/2022, for respondent No.4 and 5 in WA No.559/2026, for respondent No.1, 2 & 6 in WP No.6514/2013, for respondent No.7, 8 & 10 in WP No.28334/2019 and for respondents No.1,2,4,5,6 and 10 in WP No.8986/2026.

Shri N.A. Sheikh, Mohd Ikram Ansari & Shri Rahul Choubey - Advocates for the appellants in WA No.559/2026 and for the intervenor in WP No.10497/2022 and WP No.10484/2022.

Shri Vishwajit Joshi, Ms. Nena Mishra, Shri Shreesh Dubey, and Ms. Surbhi Bahal - Advocates for respondent No.9 in WP No.10497/2022.

Shri Syed Ashhar Ali Warsi, Ms. Poorvi Asati, Ms.Manan Sharma, Shri Mohd. Hashim and Ms.Priyal Agrawal - Advocates for the intervener in WP No.10497/2022.

Shri Manish Gupta, Shri Chandresh Gupta and Shri Sahaj Choudhary – Advocates for the petitioner in W.P. No.10484/2022 and for the intervenor in WP No.28334/2019 and in WA No.559/2026.

Shri Aniket Naik, learned counsel for the respondent no.9 in WP NO.10484/2022.

Shri Dinesh.P. Rajbhar - Advocate with Ms.Priya Jain - Advocate for the petitioner in WP No.8986/2026.

Shri Prashant Singh - Advocate General through VC with Shri Nilesh Yadav AAG, Rahul Sethi - AAG, Shri Dharendra S. Parmar - AAG, Shri Ashish Yadav - AAG, Shri Sonal Gupta - AAG, Shri Sudeep Bhargava

Dy.AG, Shri Shrey Raj Saxena - Dy.AG, Shri Swapnil Ganguly - Dy.AG and Shri Abhijeet Awasthy - Dy.AG, Shri Surendra Kumar Gupta, Shri Viraj Godha - G.A., Shri Sahil Sonkusale, and Shri Viraj S. Jha - PL for the respondent/State.

Shri A.K. Chitale - Sr. Advocate for the petitioner in WP No.6514/2013, Shri Sunil Jain - Sr. Advocate and Addl. Solicitor General for ASI, Shri Syed Ashar Ali Warsi - Advocate for intervener in WP No.10497/2022 and Vishwajit Joshi - Advocate for respondent No.9 in WP No.10497/2022 have concluded their arguments in rejoinder.

Heard finally.

Reserved for orders.

(VIJAY KUMAR SHUKLA)
JUDGE

(ALOK AWASTHI)
JUDGE

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